



S.JAGANNADHAM
REGISTRAR (VIGILANCE)

HYDERABAD,
DT:28.01.2014

ROC.NO.709/2014-B.SPL.

Sir/Madam,

SUB: ENDOWMENT TRIBUNAL - Filling up of the post of Chairman, Andhra Pradesh Endowment Tribunal, Hyderabad - Willingness from the Selection Grade and Super Time Scale District & Sessions Judges Called for - Regarding.

REF: Letter No. 06/SC.F/A1/2014, Dated: 10.01.2014, from the Secretary to the Government, Legislative Affairs & Justice, Law Department, Andhra Pradesh, Secretariat. Hyderabad.

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I am to state that the Government in its letter read above requested the High Court to send a panel of three names of Selection Grade Scale District Judges to be appointed as Chairman, Andhra Pradesh Endowment Tribunal, Hyderabad on deputation basis, initially for a period of one year. Upon considering the same the High Court has decided to call for willingness from the Super Time Scale and Selection Grade, District & Sessions Judges now working in the State of Andhra Pradesh.

I am, therefore, directed, to request you express your willingness to the High Court on or before 07.02.2014, for the post of Chairman, Andhra Pradesh Endowment Tribunal, Hyderabad,

Yours faithfully

S. Jagannadham
REGISTRAR (VIGILANCE)

Copy to:

SARVASRI:

1. G.DASAPPA, Chief Judge, City Civil Court, Hyderabad
2. K.ASHOK BABU, Prl. District and Sessions Judge, Rangareddy District.
3. Miss. J.UMADEVI, Chief Judge, City Small Causes Court, Hyderabad
4. SYED GHOUSE BASHA, Prl. District and Sessions Judge, Kadapa.
5. G.SHYAM PRASAD, Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
6. D.TARAKARAM, Prl. District and Sessions Judge, East Godavari at Rajahmundry.

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SARVASRI:

7. S.M.RAFEE, Prl. District and Sessions Judge, Guntur.
8. N.BALAYOGI, Prl. Special Judge for CBI Cases, Hyderabad
9. K.SIVA PRASAD, District and Sessions Judge working as Registrar General, High Court of Andhra Pradesh, Hyderabad
10. L.RAVI BABU, Prl. District and Sessions Judge, Chittoor
11. SMT. T.RAJANI, Metropolitan Sessions Judge, Hyderabad
12. MISS. B.S.BHANUMATHI, Prl. District and Sessions Judge, Srikakulam
13. SMT. P.SREE SUDHA, Chairman, Sales Tax and Vat Appellate Tribunal, Hyderabad
14. CH.MANAVENDRANATH ROY, Chairman, Sales Tax Appellate Tribunal (Additional Bench), Visakhapatnam
15. Dr. SHAMEEM AKTHER, Prl. District and Sessions Judge, Nizamabad.
16. V.VENKATA PRASAD, Registrar (Judicial), High Court of A.P., Hyderabad.
17. P.MUTYALA NAIDU, Registrar (Administration), High Court of Andhra Pradesh, Hyderabad.
18. SMT. D.LEELAVATHI, Prl. District and Sessions Judge, West Godavari at Eluru.
19. V.JAYA SURYA, Prl. District and Sessions Judge, Visakhapatnam
20. N.BASAVAI AH, Prl. District and Sessions Judge, Kurnool.
21. S.JAGANNADHAM, Registrar (Vigilance), High Court of Andhra Pradesh, Hyderabad.
22. N.RAGHAVA RAO, Registrar, Special Court under Andhra Pradesh Land Grabbing (Prohibition) Act, Hyderabad
23. G.CHAKRADHARA RAO, Prl. District and Sessions Judge, Krishna at Machilipatnam.
24. K.A.P.SWAMY, Prl. District and Sessions Judge, Nalgonda.
25. T.GANGI REDDY, Prl. District and Sessions Judge, Mahabubnagar.
26. V.RAVI KUMAR, Presiding Officer, Labour Court-II, Hyderabad.
27. G.GOPALAKRISHNA MURTHY, Prl. District and Sessions Judge, Adilabad.
28. A.RADHAKRISHNA, Prl. District and Sessions Judge, Prakasam at Ongole.
29. M.VENKATARAMANA, Prl. District and Sessions Judge, Warangal.
30. M.VENKATESWARA RAO, Prl. District and Sessions Judge, Anantapur.
31. CH.K.DURGA RAO, Prl. District and Sessions Judge, Nellore.
32. B.NAGAMARUTHI SARMA, Prl. District and Sessions Judge, Karimnagar.
33. M.LAKSHMINARAYANA, Prl. District and Sessions Judge, Vizianagaram

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SARVASRI:

34. I.RAMESH, Prl. District and Sessions Judge, Khammam
35. V.SEETHARAMA AVADHANI, Director, Andhra Pradesh Judicial Academy, Secunderabad.
36. V.APPA RAO, II Addl. District and Sessions Judge, Hindupur, Anantapur District.
37. B.SIVANAGI REDDY, Judge, Family Court, Anantapur.
38. S.MADHAVA RAO, Prl. District and Sessions Judge, Medak at Sangareddy
39. R.MURALI, Metropolitan Sessions Judge-cum-III Addl. District and Sessions Judge, Vijayawada, Krishna District.
40. T.ANAND, Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-V Addl. District and Sessions Judge, Nellore.
41. T.ESWARA RAO, Judge, Mahila Court-cum-VI Addl. District and Sessions Judge, Visakhapatnam.
42. P.SURYANARAYANA GOUD, Judge, Family Court, Kadapa.